

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4696/2023

ALLAHABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD) THROUGH LRS. &  
ORS.Respondent(s)

[ TO BE TAKEN UP ALONG WITH ITEM NO. 102 I.E. CA NO. 4879/2023 ]  
IA No. 73356/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 73360/2017 - EXEMPTION FROM FILING O.T.

Date : 03-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) :

Mr. Yatindra Singh, Sr. Adv.  
Mr. Vibhav Mishra, Adv.  
Ms. Renu Bhandari, Adv.  
Mr. Parmanand Gaur, AOR

For Respondent(s) : Mr. Rakesh Mishra, AOR

Ms. Neelam Sharma , AOR  
Ms. Pankhuri shrivastava, Adv.  
Ms. Neelam Sharmer, Adv.  
Mr. Aditya Kumar, Adv.  
Mr. Deepankar Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 15.01.2026 as item No.102.

(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)

(DIVYA BABBAR)  
COURT MASTER (NSH)